NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.261/252/HDB/2017
NAME OF THE COMPANY	BPL Power Projects (AP) Pvt Ltd
NAME OF THE PETITIONER(S)	BPL Power Projects (AP) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature /
Rusheek Reddy K.V.	Adv.	988554223	- Juran
for R. Siddhaeth Rao.	2º		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Siddharth Rao, Learned Counsel.

Issue notice to RoC and RoC is directed to submit his report in the 3rd week of January. Post the matter on 02.02.2017.

Member (T)

Member (J)

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